

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 101
CP No. 07/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Nand Kishore Parihar

...Petitioner

Versus

M/s Rajhans Industries Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 17.09.2024.


(Prabhu Dayal Sewda)
Court Officer

July 12, 2024